<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 209 OF 2015 & IA NO. 346 OF 2015

Dated: 2nd May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Gujarat Urja Vikas Nigam Ltd. & Ors.		Appellant (s)
Renew Wind Energy (Rajkot) Pvt. Ltd	Vs. & Ors.	Respondent (s)
Counsel for the Appellant(s) :	Mr. M.G.Ramachandra Mr. Shubham Arya Ms.Swapna Seshadri Ms. Neha Garg	n
Counsel for the Respondent(s) :	Mr. Krishnan Venugopa Mr. Vishal Anand Mr. Kumar Mihir Mr. Abhishek Raj for R	
	Ms. Suparna Srivastav Mr. Rahul Srivastava Mr. S.R.Pandey (Rep.)	

<u>ORDER</u>

We have heard learned counsel for Respondent Nos. 1 & 2 for some time.

List the matter for further hearing on <u>18.05.2017</u> at 2.30 p.m.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt